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Participants : [Rajasekharan Shri M.V.](#), [Rajasekharan Shri M.V.](#), [Acharya Shri Prasanna](#), [Deo Shri Bikram Keshari](#), [Sethi Shri Arjun Charan](#), [Tripathy Shri Braja Kishore](#), [Mahtab Shri Bhartruhari](#), [Pradhan Shri Dharmendra](#)

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Title : Shri Braja Kishore Tripathy called the attention of Hon'ble Prime Minister to the situation arising out of proposed discontinuation of Revised Long Term Action Plan for the Kalahandi-Bolangir-Koraput(KBK)in Orissa and steps taken by the Government in regard thereto.

SHRI BRAJA KISHORE TRIPATHY (PURI): Sir, I call the attention of the hon. Prime Minister to the following matter of urgent public importance and request that he may make a statement thereon:

“Situation arising out of proposed discontinuation of Revised Long Term Action Plan for the Kalahandi-Bolangir-Koraput (KBK) in Orissa and steps taken by the Government in regard thereto.”

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN): Mr. Speaker, Sir, hon. Members have raised the matter regarding the continuation of the Special Plan for the KBK districts during the Eleventh Plan.

MR. SPEAKER: Mr. Tripathy, would you agree if it is laid because you will save some time?

SHRI BRAJA KISHORE TRIPATHY : Yes, Sir.

MR. SPEAKER: The Minister's statement is treated as laid on the Table of the House.

*SHRI M.V. RAJASEKHARAN: Sir, hon. Members have raised the matter regarding the continuation of the Special Plan for the KBK districts during the Eleventh Plan. I would like to assure the House that the total allocation for the KBK districts will be protected at Rs. 250 crore per annum in the Eleventh Plan, but this will be funded under the BRGF district norms, with the balance being provided under the KBK Special Plan.

* Laid on the Table and also placed in the Library, See NO. LT 4762/2006

The Government has been very concerned about the problems of development of the KBK districts and an amount of Rs. 1,033 crore has been released till date during the Tenth Plan period for the Special Plan for these districts.

Hon. Members will agree with me that it is of utmost importance that we shift to the decentralized mode of planning which is as per the letter and spirit of the 73rd and 74th Amendment Acts. Hence, it has been decided that Panchayati Raj Institutions must be involved in the planning process in the KBK districts also so that the needs of the people are reflected in the plans for these districts. The decision for funding these districts under the BRGF norms rests firmly in the belief that allocations made for an area can have the best results if the schemes are chosen by the people themselves.

However, if the KBK districts were funded only as per BRGF norms, the allocation would fall short of the current level of support under the Special Plan. Hence, it has been decided that the allocation for these districts would be protected at Rs. 250 crore per annum with the balance to be provided through the Special Plan which can be used for inter-district infrastructure and other larger schemes.

As hon. Members are already informed, these districts are already covered under the National Rural Employment Guarantee Programme. Further, with the flow of funds under the various components of Bharat Nirman, the total flow of funds into the region will be considerably high.

Regarding the inclusion of Padampur Sub-Division of Bargarh District, the hon. Members will appreciate that this Sub-Division does not form a part of the original KBK districts and in the current situation, the spatial unit which has been considered is the district. Further, inclusion of this Sub-Division in the KBK region will lead to spreading of scarce resources too thinly over a large area.

It may be appreciated from the foregoing that the Government is seized of the need to pay special attention to the KBK districts.

SHRI BRAJA KISHORE TRIPATHY : Mr. Speaker, Sir, we are thankful to you for having allowed this sensitive matter of Orissa to be raised here through this Calling Attention. The hon. Prime Minister is here. We expect that he would respond to the issues that would be raised by us.

अध्यक्ष महोदय : ठीक है, आप अपनी बात कहिए।

SHRI BRAJA KISHORE TRIPATHY : Sir, the KBK region of Orissa, comprising of undivided Kalahandi-Bolangir-Koraput (KBK) districts which have, since 1992-93, been divided into 8 districts, is the poorest region of the country. As per the 2001 Census, about 54.66 per cent people of these districts belong to the Scheduled Tribes and the Scheduled Castes and this is the highest in the country. Even some districts like Malkangiri is having the Scheduled Tribes and the Scheduled Castes population as high as 78.80 per cent. The KBK region is the poorest region of the country with the incidence of poverty being as high as 87.14 per cent, as [Rs12]per the 55th round of National Sample Survey. The poverty in this tribal dominated region is not only widespread but also very severe and long duration. The region also suffers from very adverse socio-economic and human

development indicators. For example, the female tribal literacy rate is only 1.93 per cent in this region. This region has remained severely disadvantaged due to long neglect in terms of appropriate investment and proper attention and on account of low agricultural potential, fragile ecology, weak infrastructure, poor connectivity and weak functioning of markets. They need greater support and handholding over a long period of time. Therefore, long term and holistic development strategies are needed in this region.

Sir, late Rajiv Gandhi, as Prime Minister, had launched Area Development Approach for Poverty Termination at a projected total outlay of only Rs.29 crore and this was also discontinued in 1989. A Long-Term Action Plan (LTAP) was also envisaged and launched in the year 1995 for seven years, that is, from 1995 to 2002 and it was laid by the then Prime Minister Shri P.V. Narasimha Rao with an approved outlay of Rs.4,557 crore. But a meagre Central assistance of only Rs.20 crore was sanctioned during the period. Hence this programme also did not take off.

The cry of Kalahandi is the real picture of Bharat. Nobody will believe it but ironically it is true that the mother sells her beloved child due to acute hunger. The conditions of chronic mass poverty and severe malnutrition prevailing in this region have from time to time drawn the attention of all the Prime Ministers of India till 1998-99 but it was of no avail.

In persuasion of the directions of the hon. Supreme Court and the National Human Rights Commission, along with the directions in the 106th Report of the Rajya Sabha Committee on Petitions, regarding the starvation deaths in KBK districts, ultimately the Revised Long-Term Action Plan was drawn up in the year 1999.

We are thankful to the NDA Government that the LTAP was modified in 1998-99 as Revised Long-Term Action Plan (RLTAP) at a projected outlay of Rs.5,527 crore for a period of nine years, that is, from 1999 to 2007. Out of the projected outlay of Rs.5,527 crore, only a sum of Rs. 1,033 crore has been sanctioned till today. This is less than 20 per cent of the projected outlay. We are thankful to the NDA regime when the implementation has accelerated the actual development process in these backward districts, even though the flow of funds is less than 20 per cent of the projected outlay.

Though these initiatives have brought several benefits to this region, the acute conditions of regional and social disparities have not been adequately addressed. There is still a felt need to continue with long-term development measures beyond 2006-07 for addressing the mass poverty and chronic backwardness of this region.

MR. SPEAKER: Please put your questions.

SHRI BRAJA KISHORE TRIPATHY : The existing Rashtriya Sam Vikas Yojana has been revised. The Government has taken a decision to include KBK districts in the revised proposed Backward Regions Grant Fund Scheme, which will in effect reduce the overall allocation to this Revised Long-Term Action Plan of the KBK districts.

MR. SPEAKER: There are four other hon. Members.

SHRI BRAJA KISHORE TRIPATHY : Sir, we were getting this special package, over and above the normal Central and State assistance. This is not the new thing. It was already included in the Rashtriya Sam Vikas Yojana by the previous Government over and above the special Central assistance[Rs13].

Now you are discontinuing with the Central assistance, although some of the other districts of other States are availing the facilities of special Central assistance and are also coming under of the new BRGF district norms. Our demand and our request is that you continue with whatever Central scheme and you may include the undivided K.B.K. districts along with the other districts of other States of the country. We do not have any objection, but the same R.L.T.A.P. Scheme should continue. It is because less than 20 per cent fund has been allocated. Although the projected outlay was more than Rs. 5,500 crore, only about Rs. 1,033 crore has been allocated so far. Our demand is to include this Scheme in the coming Eleventh Five Year Plan and to continue with this project. This will be helpful to the poor people of this area. Of course, the State Government has not remained silent. It is because, in spite of the repeated requests of the Chief Minister of Orissa, the Central Government have rejected it; the hon. Prime Minister has not heeded to the request of the State Government and the personal request of the Chief Minister in this regard. In spite of all that, in bad financial situation, the State Government has agreed to provide more than Rs. 600 crore for the coming five years. But, what is the work of the Central Government? We would like to know from the Central Government as to what is the fault of these poor people of K.B.K. districts, these tribal people.... (*Interruptions*)

MR. SPEAKER: They have given a reply. You have spoken about the proposal and they had not discontinued that.

... (*Interruptions*)

SHRI BRAJA KISHORE TRIPATHY : Late Shri Laxan Naik, the greatest freedom fighter, the tribal leader, belongs to this area who was hanged by the British people.... (*Interruptions*)

MR. SPEAKER: Shri Prasanna Acharya.

... (*Interruptions*)

MR. SPEAKER: Shri Tripathy, your colleagues want to put a question.

... (*Interruptions*)

SHRI BRAJA KISHORE TRIPATHY : I would like to know from the Central Government why they are rejecting this special package.... (*Interruptions*)

MR. SPEAKER: He has answered it.

... (*Interruptions*)

SHRI BRAJA KISHORE TRIPATHY : I would like to request that we are really not taking anything from the Union Government... *(Interruptions)*

MR. SPEAKER: You have complained of this. I find from the reply that there is no discontinuance.

... *(Interruptions)*

SHRI BRAJA KISHORE TRIPATHY : When there is Congress Government at the Centre, we have been persistently neglected by this Union Government. What are they doing?... *(Interruptions)*

MR. SPEAKER: Sorry. Shri Prasanna Acharya.

... *(Interruptions)*

SHRI BRAJA KISHORE TRIPATHY : Is it because these people have not voted for you, that is why you will also not continue with this? ... *(Interruptions)*

MR. SPEAKER: You are not serving those hapless people by this.

Shri Prasanna Acharya.

... *(Interruptions)*

SHRI BRAJA KISHORE TRIPATHY : I would just conclude. I just remind what Kalidas once has told Vikramaditya. He has told: “ स्कंध न बाधते राजन्, तव बाधति बाधते।” This was also done to the people of Orissa by U.P.A. Government. Their behaviour, their treatment to the people of Orissa, to the tribal people of Orissa is very much giving pain to us. Whatever you have not given and the way you are treating, that is not painful to us... *(Interruptions)*

MR. SPEAKER: Nothing more will be recorded. I am sorry; it is more politics than economics.

(Interruptions) ...*

MR. SPEAKER: Nothing will be recorded. I would not allow.

(Interruptions) ...*

MR. SPEAKER: Shri Tripathy, nothing more is being recorded.

(Interruptions) ...*

MR. SPEAKER: Do not record it.

(Interruptions) ...*

MR. SPEAKER: I have given you nearly 12 minutes which is never done.

Shri Prasanna Acharya. Put your question.

... *(Interruptions)*

SHRI PRASANNA ACHARYA (SAMBALPUR): I rise to speak on the Calling Attention Motion because it concerns the deprived people of Orissa. It is a question of national importance. I was going through the reply of the hon. Minister of State for Planning. I am sorry to say that this reply is totally misleading. There is nothing but trying to hoodwink the people of Orissa and the people of the country.

* Not Recorded

MR. SPEAKER: Put your question.

SHRI PRASANNA ACHARYA : I am just putting a question. This reply is nothing but an attempt to camouflage the facts and the realities. I do not want to go into the details of poverty...
(Interruptions)

MR. SPEAKER: This is not the procedure. Sorry.

SHRI PRASANNA ACHARYA: As you know, this programme was initially mooted by late Shri Biju Patnaik. At that time, Shri Narasimha Rao was the Prime Minister. As you know, Sir, there was a good personal rapport between Shri Narasimha Rao and Shri Biju Patnaik. At that time, a seven-year plan was mooted for the overall development of the KBK districts which is considered as one of the most underdeveloped areas of this country during the last several years, and practically fund has started to... (Interruptions)

MR. SPEAKER: You know the rules; you are a senior Member; you know the procedure. If the five hon. Members speak for ten minutes each....

... (Interruptions)

SHRI PRASANNA ACHARYA : I will just put some questions. Funds started flowing only three years before. Per annum, Rs. 250 crore was given for the development of KBK districts....
(Interruptions)

MR. SPEAKER: You seek only a clarification.

... (Interruptions)

SHRI PRASANNA ACHARYA : But, true condition of the regional and social disparity have not been adequately addressed. So, the programme needs to be continued.[\[r14\]](#)

Therefore, our Chief Minister, Shri Naveen Patnaik has been fervently appealing to the hon. Prime Minister, the Planning Commission and everybody concerned to take this programme into the

Eleventh Five Year Plan for the overall development of these areas.

Sir, our further request is to enhance the annual allocation from Rs. 250 crore to Rs. 500 crore. Instead of enhancing the allocation, what the Cabinet Committee on Economic Affairs has decided is to dismantle this programme. What will be the impact? ... (*Interruptions*)

MR. SPEAKER: Sorry. You are not putting your question.

SHRI PRASANNA ACHARYA : Sir, I am putting my question. ... (*Interruptions*)

MR. SPEAKER: You have no question to ask.

SHRI PRASANNA ACHARYA : Sir, I would like to know from the Government whether according to all yardsticks the Union Government considers the KBK region as the most backward region of this country or not. The actual flow of funds to KBK started three years back at the rate of Rs. 250 crore per annum. I would like to know whether the Union Government is not satisfied with the percentage of expenditure or not. Has there been any deviation in utilization of these funds? ... (*Interruptions*)

MR. SPEAKER: Many hon. Members are waiting to raise important issues.

Now, Shri B. Mahtab.

SHRI PRASANNA ACHARYA : Has the Union Government made an in-depth assessment of economic, social and other developments of these areas and satisfied itself that enough has been done to uplift the under-developed people of the region?

Sir, I have two more questions. Has the Prime Minister received a negative note from an ex-Chief Minister of Orissa, who ruled for 14 years and who is an important leader till now, indirectly suggesting to dismantle the KBK Scheme. I would like to know specific answer from the hon. Prime Minister to this question. ... (*Interruptions*)

MR. SPEAKER: Please take your seat. Now, Shri B. Mahtab.

SHRI PRASANNA ACHARYA : Has not the National Human Rights Commission and the Supreme Court kept an eye on it? Has not the special Rapporteur of the National Human Rights Commission visited the region in December 2005 and expressed satisfaction? ... (*Interruptions*)

MR. SPEAKER: Shri Mahtab, if you do not respond, I will go to the next hon. Member.

Please do not record any more.

(*Interruptions*)* ...

MR. SPEAKER: Shri Prasanna Acharya, nothing is being recorded. Sorry, I would not allow you anymore. Some discipline has to be there.

(*Interruptions*) ... *

SHRI PRASANNA ACHARYA : Sir, please allow me to make just one last point.

MR. SPEAKER: Yes.

SHRI PRASANNA ACHARYA : Sir, we have taken our daughter, *Kalinga kanya* from the hon. Prime Minister as our daughter-in-law. ... (*Interruptions*) Would we not expect something in return from him? Do the poor and downtrodden people of the KBK region, the most under-developed part of Orissa, expect something in return from the Prime Minister? ... (*Interruptions*)

MR. SPEAKER: I do not think the Prime Minister is against Orissa. We are all in favour of Orissa. It is a beautiful State.

SHRI PRASANNA ACHARYA : Therefore, my sincere appeal is that let it be taken to the Eleventh Five Year Plan, and the allocation of Rs. 250 crore per annum should be enhanced to Rs. 500 crore per annum.

MR. SPEAKER: You come to the most important point last. That is the trouble.

Now, Shri B. Mahtab. Please seek a clarification.

* Not Recorded

SHRI B. MAHTAB (CUTTACK): Sir, I will just put it on record that when Shri Narasimha Rao was the hon. Prime Minister of this country, the present hon. Prime Minister was the Finance Minister of this country. During that regime, concrete steps were taken to have special plan for this poorest region of this country.

Is the Government aware that undivided Kalahandi-Bolangir-Koraput has a very high concentration of Scheduled Castes and Scheduled Tribes comprising of about 54.66 per cent? Is the Government aware that the KBK region is the poorest region of this country with the incidence of poverty being as high as 87.14 per cent? Is the Government aware that this region suffers from acute regional, social and gender disparities? Does the Government agree with the view that this region has remained severely disadvantaged due to long neglect in terms of appropriate investment?

Is the Government aware that late Shri Rajiv Gandhi, the then Prime Minister, visited Kalahandi in August 1988, two decades before, and was in front of a hut of Phanus Punji who had sold her child for a mere Rs. 40? After that, the whole nation came to know about the problems that

Kalahandi was facing. Did the Government realise that in 1988-89, short-term, *ad hoc* and a paltry sum of Rs. 29 crore was given to be spent in two years[[lh15](#)]?

But later on, did the Government realise that short-term ad hoc measures will not ameliorate the depressing conditions of this region, and therefore, a Seven-Year Long-Term Action Plan was agreed upon at a cost of Rs. 4,557 crore in August 1995?

Then, I want to know whether the Revised Long-Term Action Plan with the projected outlay of Rs. 5,527 crore started in 1998-99 to end in March, 2007; whether the Government is aware that only less than Rs. 1,100 crore have been spent within the seven years.

Sir, my next question is that whether the Union Cabinet Committee on Economic Affairs has decided that the additional Central assistance under the Backward Regions Grant Fund to the eight KBK districts would be pegged at only Rs. 250 crore during the 11th Five Year Plan.

MR. SPEAKER: You have put your question.

SHRI B. MAHTAB : I am just putting the questions.

MR. SPEAKER: It cannot be a series of questions.

SHRI B. MAHTAB : Sir, I would like to know whether no separate funds are being provided to the KBK as per the recent CCEA decision. It means, the eight KBK districts would get a sum of Rs. 250 crore, which implies that there would be a reduction of entitlement of KBK Region of Rs. 120 crore *per annum* in the entire 11th Five Year Plan.

MR. SPEAKER: Mr. Mahtab, please co-operate.

SHRI B. MAHTAB : My last question is whether the Government is not denying the Scheduled Caste and Scheduled Tribe people dominated KBK District, which deserves special attention and higher amount of funding; whether the process of infrastructure building and programme for the livelihood support has just begun to take route, and terminating of the special plan would prove to be a great set back. (*Interruptions*)

MR. SPEAKER: Hon. Member, your name is there. I will call you. Why do you worry? Only persuade him to stop.

SHRI B. MAHTAB : Thereby, it would be a great set back on the economic development of this Region.

MR. SPEAKER: Now, Mr. Manjhi -- Not present.

SHRI BIKRAM KESHARI DEO : Thank you, Sir, for admitting this Calling Attention.

MR. SPEAKER: Let me also thank you for co-operating.

SHRI BIKRAM KESHARI DEO : Yes, Sir.

Thank you, for allowing me to speak on this Calling Attention. I was going through the statement laid by the hon. Minister. Here, I come to see that the report is very inconclusive. It is a very illusive report of gradually liquefying the importance of the KBK Region and its problems.

Today, Kalahandi, Bolangir and Koraput are the three undivided backward districts of Orissa. Now, they have become eight districts. So, under the KBK programme, eight districts have been covered. So, I can say that it is being liquefied, the reason being, they are trying to get the Plan merged with the Backward Regions Grant Fund, thereby, it would be causing us to lose Rs. 120 crore.

Sir, Rs. 250 crore was the annual expenditure for the KBK Region. But after the Backward Regions Grant Fund has been initiated, which is of Rs. 165 crore, a balance of Rs. 150 crore would be given from the KBK Special Plan Fund. So, we would be getting the Fund, which would be reduced by Rs. 120 crore.

I would, therefore, request the Central Government to fulfil the demand of the Orissa Government. The Orissa Government has demanded Rs. 500 crore *per annum* for total development of these eight KBK districts. There should be an equitable distribution of grants.

MR. SPEAKER: Thank you.

SHRI BIKRAM KESHARI DEO : 'No, thank you', Sir. I am just coming to my next points....
(*Interruptions*)

MR. SPEAKER: Why? Do you not want me to thank you?

... (*Interruptions*)

SHRI BIKRAM KESHARI DEO : Sir, I represent Kalahandi district.

MR. SPEAKER: Therefore, you are not helping your voters' cause; you are only speaking indefinitely. Put a relevant question. That is the rule.

SHRI BIKRAM KESHARI DEO: I am putting a second relevant question, Sir. I do not think that the Government is aware... (*Interruptions*)

MR. SPEAKER: You cannot go on speaking indefinitely.

SHRI BIKRAM KESHARI DEO : Sir, take for example, Malkangiri. It is under terrorist activities. About Bolangir, till today, the total irrigated area is only three per cent[\[KD16\]](#).

Kalahandi has slightly improved but the economic indicators, which are supposed to improve the human index, are not improving at all. The previous Members have said about the literacy rate and all those things. So, to give a boost and thrust to this area, Rs.500 crore should be given and the Revised Long-Term Action Plan should be started.

MR. SPEAKER: No, I am sorry. Whether you thank me or not, I will have to call the hon. Minister.

SHRI BIKRAM KESHARI DEO : It is because every Prime Minister makes it a point to visit Kalahandi when he sits down in the Prime Minister's chair. Whether it might be Shri Narasimha Rao or it might be the late Rajiv Gandhi, they all visited the State, and I had the honour to receive Rajiv Gandhi and Mrs. Gandhi.

MR. SPEAKER: You invite him properly.

SHRI BIKRAM KESHARI DEO : I received Rajiv Gandhi at Nuapada. We expected changes. A lot of programmes were adopted. Then, the RLEGP was adopted. But these programmes never made any change.

MR. SPEAKER: Ask the hon. Prime Minister to come to Kalahandi. That is the question.

SHRI BIKRAM KESHARI DEO : These programmes brought no changes.

MR. SPEAKER: You let the hon. Minister to reply to this very valid point.

SHRI BIKRAM KESHARI DEO : That is why, this Revised Long-Term Action Plan was conceived, and in 1998, we brought this scheme and things are improving. Thank you, Sir. ... (*Interruptions*)

MR. SPEAKER: Mr. Dharmendra Pradhan, you are not entitled to speak. But I will allow you because an hon. Member is absent. The only thing is that we have to follow the rules. But do not treat it as precedent in future. All are saying you have allowed five Members, six Members, nine Members and 10 Members. No, it is not like that.

Mr. Dharmendra Pradhan, amongst the three late notice givers, if I may use such expression, yours is the first at 9.30.

SHRI DHARMENDRA PRADHAN (DEOGARH): I have a very specific and pointed question.

MR. SPEAKER: You put the question. I know you are a very articulate young Member.

SHRI DHARMENDRA PRADHAN : I will put one question. अध्यक्ष जी, माननीय प्रधान मंत्री जी यहां बैठे हुए हैं। दसवीं पंचवर्षीय योजना में सम-विकास-योजना की फंडिंग से आपने भारत के कुछ पिछड़े जिलों को सहायता दी है। उसमें केबीके को भी आपने फंडिंग किया है। वॉ 2006-2007 में आपने बिहार को भी 1000 करोड़ रुपये की फंडिंग की है। यह अच्छी बात है। 11वीं योजना की तैयारी शुरू हो रही है जिसमें सूचना मिल रही है कि देश के 250 जिलों में बैकवर्ड रीज़न ग्रांट फंड से आप फाइनेंस करने वालो हो। उड़ीसा के आठ जिलों को मिलाकर 19 जिलों को आप फंडिंग करने वाले हो। बिहार में 36 जिलों तक बढ़ाकर आप फंडिंग कर रहे हैं। यह भी अच्छा कदम है।... (ब्यवधान)

MR. SPEAKER: Do not reply to him.

श्री धर्मन्द्र प्रधान : सर, आपने बिहार के 36 जिलों की एनटाइटलमेंट 540 करोड़ रुपया तथा ऊपर से 1000 करोड़ रुपया 11वीं योजना में कांटेन्सू करते हुए, फंडिंग को 1500 करोड़ रुपये तक पहुंचाया है, मैं उसका स्वागत करता हूं। लेकिन हमारे प्रदेश के मुख्यमंत्री ने आपसे बार-बार कहा है कि हमारे यहां 250 करोड़ रुपये से 500 करोड़ करें। 250 करोड़ के हिसाब से मेरा हक बनता था 19 जिलों का 285 करोड़ रुपया और केबीके की स्पेशल एलोकेशन, जिसको मैं 500 करोड़ रुपये मांग रहा हूं, लेकिन आपने 250 करोड़ रुपया दिया है, इसे मिलाकर मेरा वाजिब रुपया 535 करोड़ बनता है। आपने 415 करोड़ रुपया देने का वायदा किया है। यह 120 करोड़ रुपया क्या आप हमें देने वाले हो, यह आप बताएं? अध्यक्ष जी, मैं आपकी अनुमति लेकर यह कहना

चाहूंगा कि आप उड़ीसा के साथ अन्याय करते हो। माननीय जेपी पटनायक की बात में आकर आप उड़ीसा की गरीब जनता के साथ अन्याय करने वाले हो। सारे बड़े लोग यहां पर बैठे हुए हैं। आप कृपया बताइये कि 120 करोड़ रुपया आप उड़ीसा के देने वाले हैं या नहीं?

MR. SPEAKER: Mr. Arjun Sethi, only your name will be associated.

SHRI ARJUN SETHI (BHADRAK): I have only one small question.

MR. SPEAKER: What small one? How can you put a small question here? It can be a short question, and not small.

SHRI ARJUN SETHI : With your permission, I request the hon. Prime Minister, who is very much present here, to inform us whether he will visit the KBK area. Then, he will be convinced as to how the things are happening there. Then, afterwards he will decide and have this Plan implemented.

MR. SPEAKER: Have you invited him?

SHRI ARJUN SETHI : My request to the hon. Prime Minister is that he should visit that area. My first request is that he should visit that area.

MR. SPEAKER: Arjun *ji*, do not repeat it. You are such a good Member. Why are you repeating like this?

SHRI ARJUN SETHI : Then, he will be convinced how backward these KBK districts are. So, my request to the hon. Prime Minister is that he should visit that area. ... (*Interruptions*)

MR. SPEAKER: More than once you have said it. There should be no more repeating. Do not record it.

(Interruptions) ...*

MR. SPEAKER: Your invitation is already there[\[m17\]](#).

* Not Recorded

SHRI M.V. RAJASEKHARAN: Sir, I would like to assure the hon. Members through you that there would not be any discrimination as far as Orissa is concerned. I would also like to assure the hon. Members that the hon. Prime Minister has taken all the initiative to take care of the backwardness of the districts in Orissa State. After the UPA Government came into being, last year the hon. Prime Minister and the hon. Minister of Finance have announced the Backward Regions Fund with the result that today out of 30 districts in Orissa, 19 districts are covered – that is eight districts under KBK programme and 11 districts under the Backward Region Fund. Therefore, there is no discrimination. Actually, the amount of Rs. 250 crore which has been assured to be spent every year under the scheme of improvement of backward region as well as KBK districts is going to be continued and protected under the Eleventh Plan. Let me make it very clear to you. Therefore, I would like to once again assure the hon. Members. ... (*Interruptions*)

SHRI BIKRAM KESHARI DEO : Sir, this is not correct. ... (*Interruptions*)

MR. SPEAKER : You are not helping the cause. You should have the patience to hear him. You are not helping your cause. I am sorry. I am sure, the entire House is concerned with this. That is why as soon as it was brought to my notice, I have allowed the Calling Attention.

... (*Interruptions*)

MR. SPEAKER : It cannot go on like running questions and answers.

... (*Interruptions*)

SHRI BIKRAM KESHARI DEO : He is saying about the Eleventh Plan. ... (*Interruptions*)

SHRI M.V. RAJASEKHARAN : Sir, through you I would like to appeal to the hon. Members. There is no change as far as the support to the KBK districts is concerned. As I said, that is being protected under the Backward Regions Fund. That has been taken care of. ... (*Interruptions*) Let me assure the hon. Members once again through you.

As far as visiting the backward districts is concerned, let me say this. ... (*Interruptions*)

MR. SPEAKER : Shri Bikram Keshari Deo, what has happened to you today?

... (*Interruptions*)

MR. SPEAKER : No. There is no point of order.

... (*Interruptions*)

MR. SPEAKER : Very well. Then I will call Sukhdev Singh Dhindsa to raise an urgent matter of public importance. If you do not cooperate, then I am sorry.

... (*Interruptions*)

MR. SPEAKER : Do not record any of the observations there except those of the hon. Minister.

(Interruptions) ...*

MR. SPEAKER : Do not blame me if I adjourn the House.

... (Interruptions)

SHRI M.V. RAJASEKHARAN : Sir, as far as visiting the KBK districts is concerned, hon. Members know very well that I have visited that area and I spent nearly three to four days and I have kept the hon. Prime Minister informed about the situation. That is the reason why Orissa is getting all the funds required to take care of the backwardness in the region. ... *(Interruptions)*

MR. SPEAKER : Do not record anything except the speech of the hon. Minister. I have said that. The habit has to go.

(Interruptions) ...*

SHRI M.V. RAJASEKHARAN : That is why I am telling. I am sorry. I do not know how they got the wrong impression that the funds are being cut and being reduced. Let me share this information. ... *(Interruptions)*

MR. SPEAKER : Do not record it.

(Interruptions) ...*

* Not Recorded

MR. SPEAKER : Shri Arjun Sethi, you only want to hear your voice and you do not want to hear the hon. Minister.

... (Interruptions)

SHRI M.V. RAJASEKHARAN : I would like to share this information of what happened after the UPA came to power. For example, in the year 2003-2004 an amount of Rs. 225 crore was released and the total expenditure at that time as it has been informed is Rs. 318 crore which has been spent to uplift the poorest of the poor in the backward region. Again in the year 2004-2005 an amount of Rs. 275 crore has been released and the expenditure is to the extent of Rs. 279.11 crore. Coming to the year 2005-2006, an amount of Rs. 250 crore has been released. For the present year we have already released Rs. 83.33 crore.

Therefore, you would understand from the figures that there is no discrimination and funds are released from time to time. I may assure the hon. Members that in the present UPA Government, under the captaincy of our hon. Prime Minister, there will not be any discrimination. Let me assure

you. Every State is treated equally, particularly the backward regions of Orissa. ...
(Interruptions[[krr18](#)])

MR. SPEAKER: Now I come to urgent matters. There are many urgent matters. I have to take up some of them now. I had promised Shri Dhindsa. Now Shri Dhindsa will speak. ... (Interruptions)

MR. SPEAKER: Nothing else is being recorded.

(Interruptions)* ...

* Not Recorded

MR. SPEAKER: Please co-operate. I have no manner of doubt that your KBK should get all the attention that is possible. I am sure, as the Minister has promised, it will be done. If it is not done, then you may come.

Shri Dhindsa. Nothing else will be recorded.

(Interruptions)* ...

SHRI BRAJA KISHORE TRIPATHY : Sir, we are not satisfied with the reply given by the Minister. The Prime Minister is also sitting here. So, we are walking out of the House. ... (Interruptions)

SHRI PRASANNA ACHARYA : Sir, the Prime Minister is here. This is a very important matter. Let the Prime Minister intervene. ... (Interruptions)

12.46 hrs

(At this stage, Shri Braja Kishore Tripathy and some other

hon. Members left the House.)

... (Interruptions)

अध्यक्ष महोदय: मैं क्या कर सकता हूँ? आप उनको रिकवैस्ट कीजिए।

...(व्यवधान)

अध्यक्ष महोदय: आप सब कुछ जानते हैं। मेरे पास इतनी पावर नहीं है।

...(व्यवधान)

MR. SPEAKER: Shri Dhindsa has an important issue to raise.

... (*Interruptions*)

अध्यक्ष महोदय: जब आपका नाम बुलाया था, आप नहीं थे। बाद में आकर शोर करते हैं।

...(व्यवधान)

* Not Recorded